

By E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 101 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibya Jyoti Mahanta,
District & Sessions Judge,
Chirang, Kajalgaon

Dated Guwahati the 9th January 2019.

Sub: **Casual Leave along with Station leave permission.**

Ref:- Letter No.DJCH.I-5/2018/30 dated 05.01.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday for 1(one) day on 17.01.2019 along with headquarter leave permission from the afternoon of 11.01.2019 till the morning of 18.01.2019, has been granted/~~rejected~~. The Chief Judicial Magistrate, Chirang will remain in charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

